

**Court-II**

**Before the Appellate Tribunal for Electricity, New Delhi  
(Appellate Jurisdiction)**

**Review Petition No. 7 of 2016 in Appeal No.99 of 2015**

Dated : 14<sup>th</sup> July, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Powergrid Corporation of India Ltd.**

**...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant : Mr. M. G. Ramachandran,  
Ms. Poorva Saigal, Ms. Anushree  
Bardhan and Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. R. B. Sharma for R.13

**ORDER**

All the parties are said to be served, as per the affidavit of service filed on behalf of the Review Petitioner. Mr. R. B. Sharma, learned counsel for the respondent No.13, BSES Rajdhani Power Ltd. is present, saying he is ready for hearing. No response has been filed on behalf of the remaining OPs.

Post the Review Petition for hearing on **16<sup>th</sup> August, 2016.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

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